GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:536 ANSWERED ON:24.11.2011 TOTAL SANITATION CAMPAIGN

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Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether as per UNICEF Report, about 58 per cent of the world's population are practicing open defecation lives in India;
- (b) if so, the facts of the matter reported therein and the reaction of Government thereto;
- (c) the total amount released by the Union Government for the current year under Total Sanitation Campaign (TSC), State-wise;
- (d) the total amount utilized so far, State-wise;
- (e) whether there is a huge amount unspent by the States under TSC;
- (f) if so, the details thereof and the reasons therefor;
- (g) the extent to which TSC has been affected adversely due to under-utilization of funds;
- (h) the steps taken by the Union Government to improve the situation;
- (i) whether the Government plans to integrate Rural Housing Programming with TSC to provide clean water and sanitation; and
- (i) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a)&(b): According to the information presented in the WHO/UNICEF report on `Progress on sanitation and drinking water 2010 updated 1.1 billion people practiced open defecation in the year 2008 out of which India had a share of 638 million people i.e. 58%. The information presented in the reports however, includes data from household surveys and censuses completed up to the period 2007-2008 only. It has also been clearly mentioned in the report that the data does not reflect the efforts of the international year of sanitation 2008 and beyond which mobilised renewed support to stop the practice of open defecation and to promote the use of toilets. The sanitation coverage as of October 2011 in the rural areas of the country is approximately 74% as per the progress reported by all the States through online monitoring system maintained by the Ministry.

(c)&(d): The total amount released by the Union Government for the current year under Total Sanitation Campaign (TSC), State-wise, and utilisation reported by the States in the

(e)to(h): TSC is project based programme taking district as a unit operated in demand driven mode. Under TSC, every district project has an approved project outlay not linked to annual budgets. TSC guidelines stipulate that the next installment of funds shall be released to the States for the eligible districts only on utilization of at least 60% of the earlier released funds. The eligibility for the release of final installment of the district project is utilization of 80% of the earlier released funds. Since TSC is implemented in a demand driven mode, the eligibility of the States holding higher unspent balance automatically reduces their eligibility for fund release in the subsequent year. Due to this specific modality and inbuilt provision in the TSC guidelines, States observe better financial discipline. The details of unspent balance, State wise, are at Annexure - II.

(i)&(j): TSC guidelines stipulate that `all houses constructed for BPL families under Indira Awas Yojana shall invariably be provided with a toilet under TSC for that district`.